

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.10
I.A.No.386/2021 in
C.P.(IB)No.181/BB/2018**

IN THE MATTER OF:

M/s. Karnataka State Financial Corporation ... Petitioner
Vs.
M/s. Innovative Studios Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For I.A.386/2021 : Shri Praveen.R, Adv., for Applicant
For the Respondent : Shri R. Tigadi

ORDER

1. Heard the Ld. Counsels appearing for the parties.
2. List the case before the Regular Bench on **28.08.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi